

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2370**  
TO BE ANSWERED ON 16.03.2017

**AGREEMENT FOR GENERATION OF POWER FROM WIND ENERGY**

2370. SHRI GODSE HEMANT TUKARAM

Will the Minister of NEW & RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has encouraged various Public Sector Undertakings (PSUs) including National Thermal Power Corporation Limited (NTPC) to enter into agreements with some State Governments to generate power from wind energy;
- (b) if so, the details thereof, State/UT-wise;
- (c) whether the Government proposes to involve the local population in power generation from wind energy; and
- (d) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

**(a) and (b):** Various Public Sector Undertakings including NTPC Ltd., SJVN Ltd., THDC Ltd., NHPC Ltd. etc are engaged in installation of wind power projects including signing of Power Purchase Agreements with Distribution Companies of the States for purchase of electricity generated from wind power projects. These projects are mainly in windy States of the country.

**(c) & (d):** To increase the involvement of local people in efforts to generate electricity from wind energy, under Small Wind and Hybrid Energy Programme, Ministry of New & Renewable Energy (MNRE) provides central financial assistance to the community users to the tune of Rs 1 lakh /kW for installation of small wind energy system.

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